

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/27/95/AMR/2024	IA(IBC)/257/2024	U/s 99 of IBC,2016	Mr. Kantipudi Venkata Raju, Resolution Professional of Dharmana Krishna Chaitanya (Personal Guarantor)

**ORDER**

**IA(IBC)/257/2024:**

**Present:** Mr. K. Venkata Raju, RP.

This application has been filed by the RP seeking to take on record the Report of RP, duly considering the part payment of Rs.18,51,000/- made by the CD on 02.07.2024 to the creditor after issuance of demand notice on 15.04.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/257/2024 is allowed and disposed of.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**